

ADC INDIA COMMUNICATIONS LIMITED

Registered Office: No. 10C, 2nd Phase, 1st Main, Peenya Industrial Area, Bengaluru, Karnataka, India, 560058

Corporate Identification Number (CIN): L32209KA1988PLC009313

Tel: +91-8028396102 and 28396291; Website: www.adckcl.com

Open offer for acquisition of up to 11,96,000 (eleven lakhs ninety six thousand) fully paid-up equity shares of face value of INR 10 (Indian Rupees Ten) each (the "Equity Shares") of ADC India Communications Limited (the "Target Company"), representing 26.00% (twenty-six per cent) of the Voting Share Capital, from the Public Shareholders of the Target Company, by Amphenol Corporation (the "Acquirer") for the purpose of the Open Offer pursuant to and in compliance with the requirements of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (the "SEBI (SAST) Regulations") (the "Open Offer")

This post-offer advertisement ("Post-Offer Advertisement") is being issued by Kotak Mahindra Capital Company Limited, the manager to the Open Offer ("Manager" or "Manager to the Open Offer"), for and on behalf of the Acquirer, in connection with the Open Offer to the Public Shareholders of the Target Company, in accordance with regulation 18(12) of the SEBI (SAST) Regulations.

This Post-Offer Advertisement should be read in continuation of, and in conjunction with the:

- public announcement dated August 6, 2025 ("Public Announcement" or "PA");
- detailed public statement dated January 14, 2026 which was published in the following Newspapers: Financial Express (English - all editions), Jansatta (Hindi - all editions), Navshakti (Marathi - Mumbai edition), and Prajavani (Kannada - Bengaluru edition) on January 15, 2026 and in the Ahmedabad edition of Financial Express on January, 16, 2026 since the Ahmedabad edition was not issued on January 15, 2026 on account of a regional holiday ("Detailed Public Statement" or "DPS");
- the letter of offer dated March 19, 2026 ("Letter of Offer" or "LoF"); and
- pre-offer advertisement cum corrigendum to the PA and the DPS dated March 31, 2026 which was published on April 1, 2026 in the following Newspapers: Financial Express (English - all editions), Jansatta (Hindi - all editions), Navshakti (Marathi - Mumbai edition) and Prajavani (Kannada - Bengaluru edition) ("Pre-Offer Advertisement cum Corrigendum").

This Post-Offer Advertisement is being published in all such Newspapers in which the Detailed Public Statement was published. Capitalized terms used but not defined in this Post-Offer Advertisement shall have the same meaning assigned to such terms in the Letter of Offer.

The Public Shareholders of the Target Company are requested to kindly note the following information with respect to the Open Offer:

1.	Name of the Target Company	ADC India Communications Limited
2.	Name of the Acquirer(s) and PAC	Acquirer: Amphenol Corporation PAC: None
3.	Name of the Manager to the Offer	Kotak Mahindra Capital Company Limited
4.	Name of the Registrar to the Offer	KFin Technologies Limited
5.	Open Offer Details	
	(a) Date of Opening of the Open Offer	April 2, 2026 (Thursday)
	(b) Date of Closure of the Open Offer	April 17, 2026 (Friday)
6.	Date of payment of Consideration	April 22, 2026 (Wednesday)

7. Details of Acquisition:

Sl.No	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price (per Equity Share) ⁽¹⁾	INR 1,233.59		INR 1,233.59	
7.2	Aggregate number of shares tendered	11,96,000 ⁽²⁾		14	
7.3	Aggregate number of shares accepted	11,96,000 ⁽²⁾		14	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	INR 147,53,73,640		INR 17,270.26	
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)	
7.6	Shares Acquired by way of Agreements				
	• Number	Nil ⁽³⁾		Nil ⁽³⁾	
	• % of the Voting Share Capital	0.00%		0.00%	
7.7	Shares Acquired by way of Open Offer				
	• Number	11,96,000 ⁽²⁾		14	
	• % of the Voting Share Capital	26.00% ⁽²⁾		0.00%	
7.8	Shares acquired after Detailed Public Statement	Nil (0.00%)		Nil (0.00%)	
	• Number of shares acquired				
	• Price of the shares acquired				
	• % of the shares acquired				
7.9	Post offer shareholding of Acquirer (Number of Equity Shares and % of Voting Share Capital)	11,96,000 ⁽²⁾ (26.00%)		14 (0.00%)	
7.10	Pre & Post offer shareholding of the Public	Pre-offer⁽⁴⁾	Post-offer	Pre-offer⁽⁴⁾	Post-offer
	• Number	12,86,963	90,963 ⁽¹⁾⁽²⁾	12,86,963	12,86,949
	• % of the Voting Share Capital	27.98%	1.98% ⁽¹⁾⁽²⁾	27.98%	27.98%

Notes:

- Price of INR 1,233.59 per Equity Share includes a price of INR 1,179.92 per Equity Share and an enhancement of INR 53.67 per Equity Share computed at the rate of 10.00% (ten per cent) per annum for the period between the date of entering into the Purchase Agreement i.e., August 3, 2025, and January 16, 2026, pursuant to Regulation 8(12) of SEBI (SAST) Regulations.
- Assuming full acceptance under the Open Offer.
- The Acquirer has not directly acquired any shares of the Target Company pursuant to the Underlying Transaction. Pursuant to the Purchase Agreement, the Acquirer has, inter alia, acquired 100% of the equity interests of CST, which is the indirect holding company of the Target Company. This has resulted in the indirect acquisition of 33,13,037 Equity Shares in the Target Company, constituting 72.02% of the Voting Share Capital of the Target Company.
- The pre Open Offer shareholding of the public is based on the shareholding as of March 16, 2026 i.e., Identified Date, as disclosed in the LoF.

- The Acquirer and its directors accept full responsibility for the information contained in this Post-Offer Advertisement (other than such information as has been obtained from public sources) or provided by or relating to and confirmed by the Target Company and also for the obligations under SEBI (SAST) Regulations.
- A copy of this Post-Offer Advertisement is expected to be available on the websites of SEBI (www.sebi.gov.in), BSE (www.bseindia.com) and at the registered office of the Target Company.

	Kotak Mahindra Capital Company Limited Address: 27BKC, 1st Floor, Plot No. C-27, 'G' Block, Bandra Kurla Complex, Bandra (East), Mumbai 400 051 Contact Person: Mr. Ganesh Rane Tel. No.: +91 22 4336 0758 Fax No.: +91 22 6713 2447 Email: adcindia.openoffer@kotak.com SEBI Registration Number: INM000008704 Validity Period: Permanent Registration
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	KFin Technologies Limited Address: Selenium, Tower B, Plot No- 31 and 32, Financial District, Nanakramguda, Serilingampally, Hyderabad, Rangareddy 500 032, Telangana, India Contact Person: Mr. M. Murali Krishna Tel. No.: +91 40 6716 2222/18003094001 Fax No.: + 91 40 6716 1563 Email: adcindia.openoffer@kfintech.com Investor Grievance E-mail: einward.ris@kfintech.com SEBI Registration Number: INR000000221 Validity Period: Permanent Registration CIN: L72400MH2017PLC444072
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Issued by the Manager to the Open Offer

For and on behalf of Amphenol Corporation (Acquirer)

Sd/-

Place : Wallingford, Connecticut

Date : April 22, 2026